

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2254
ANSWERED ON 20/12/2022

HOUSES UNDER PMAY-G

2254. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned, pending and completed under Pradhan Mantri Awas Yojana-Gramin (PMAY-G), State-wise as of November 18,2022;
- (b) whether the Government is on track to meet its extended deadline to build 2.95 crore rural homes by 2024, if so, the details thereof, if not, the reasons therefor; and
- (c) whether the Government intends to deliver its promise of a house for every person by 2022 and the date by which the Government will achieve on this target and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The number of houses sanctioned, pending, and completed under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), State-wise as of November 18, 2022, is given in **Annexure**.

(b) & (c) Yes Sir. Against the target of 2.95 crore houses, a total of 2.50 crore houses have been sanctioned and 2.11 crore houses have already been completed as on 15.12.2022. Further, the milestone of completion 2.02 crore houses by 15th August 2022 has already been achieved. The Government is committed to achieve completion of 2.95 crore houses by 31st March 2024. To ensure timely achievement of the target, the Ministry is taking the following initiatives on regular basis:

- i. Review of progress at the level of Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Follow-ups with the State to ensure the release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on the performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

Annexure

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2254 to be answered on 20.12.2022 regarding “Houses under PMAY-G”

State/Union Territory (UT) wise number of houses sanctioned, pending, and completed under PMAY-G, as of November 18, 2022

S. No.	State/UT	Target allocated	Houses sanctioned by State/UT	Houses yet to be sanctioned by the States/UTs	Houses completed
1	Arunachal Pradesh	41,596	36,000	5,596	9,196
2	Assam	20,84,070	14,34,160	6,49,910	6,80,846
3	Bihar	38,62,734	36,95,877	1,66,857	32,48,102
4	Chhattisgarh	10,97,150	10,97,140	10	8,27,510
5	Goa	1,707	247	1,460	139
6	Gujarat	4,49,167	4,32,926	16,241	3,96,426
7	Haryana	30,789	28,229	2,560	21,330
8	Himachal Pradesh	15,483	15,380	103	10,919
9	Jammu & Kashmir	2,01,633	1,95,131	6,502	1,02,896
10	Jharkhand	16,03,268	15,83,174	20,094	13,38,055
11	Kerala	42,212	34,790	7,422	23,857
12	Madhya Pradesh	37,89,400	37,52,772	36,628	29,70,377
13	Maharashtra	15,05,983	12,95,367	2,10,616	8,82,202
14	Manipur	46,166	36,313	9,853	17,027
15	Meghalaya	81,677	64,346	17,331	33,909
16	Mizoram	20,518	17,677	2,841	6,152
17	Nagaland	24,775	22,351	2,424	5,230
18	Odisha	26,95,837	18,36,391	8,59,446	17,05,774
19	Punjab	41,117	38,588	2,529	24,105
20	Rajasthan	17,33,959	17,24,359	9,600	14,49,695
21	Sikkim	1,409	1,371	38	1,085
22	Tamil Nadu	8,17,439	7,60,308	57,131	4,50,345
23	Tripura	2,82,238	2,47,574	34,664	1,81,957
24	Uttar Pradesh	26,15,951	26,10,698	5,253	25,87,172
25	Uttarakhand	29,052	28,563	489	27,300
26	West Bengal	34,82,359	34,68,625	13,734	33,85,744
27	Andaman & Nicobar	1,337	1,347	-	1,165
28	Dadra & Nagar Haveli and Daman & Diu	8,100	6,886	1,214	3,928
29	Lakshadweep	45	45	-	44
30	Andhra Pradesh	2,56,270	1,51,309	1,04,961	46,719
31	Karnataka	3,07,746	1,61,859	1,45,887	1,01,675
32	Ladakh	1,992	1,906	86	1,429
	Total	2,71,73,179	2,47,81,709	23,91,480	2,05,42,310
